

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 4928**  
ANSWERED ON: 01.04.2025

**DEVELOPMENT OF PANCHAYATS**

†4928: SHRI OMPRAKASH BHUPALSINH ALIAS PAVAN RAJENIMBALKAR:  
SHRI SANJAY HARIBHAU JADHAV:  
SHRI SANJAY UTTAMRAO DESHMUKH:

Will the Minister of PANCHAYATI RAJ be pleased to state;

- a. the number of Gram Panchayats in the country, State-wise;
- b. whether inspection of functioning of Gram Panchayats is done by the Government from time to time, if so, the details thereof, if not, the reasons therefor;
- c. the criteria adopted for allocation of funds for development of Panchayats and villages;
- d. whether the Government has taken any steps to impart/provide management leadership training to Panchayati Raj representative, if so, the details thereof;
- e. the details of training given to Panchayat representatives during the last five years;
- f. the number of Panchayati Raj representatives trained as on date in Maharashtra, districtwise with details especially in respect of aspirational districts including those trained during the last five years alongwith the details of Wasim-Yavatmal Parliamentary Constituency;
- g. the details of the infrastructure like internet and computers currently provided to Panchayats in Maharashtra, district-wise especially in rural areas; and
- h. the details alongwith the objectives of Memorandum of Understanding (MoUs) signed between the Government and various Indian Institutes of Management (IIMs) to impart training to Panchayati Raj representatives and the details of the training?

**ANSWER**

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S.P. SINGH BAGHEL)

**(a)** There are about 2,55,368 Gram Panchayats in the country. The State-wise number of Gram Panchayats is at **Annexure I**.

**(b)** The government undertakes inspection of the functioning of Gram Panchayats from time to time through meetings, field visits, video-conferences, dashboard data etc. to ensure transparency and accountability and thereby to improve their performance for effective implementation of the schemes and utilisation of funds thereby ensuring of better Panchayati Raj System in the country.

The Ministry of Panchayati Raj is implementing Mission Mode Project on e-Panchayats (MMP-ePanchayat), a Central component of the Rashtriya Gram Swaraj Abhiyan (RGSA) scheme under

which various e-governance projects are funded towards digitalization of Panchayats to bring in efficiency, accountability and transparency in the functioning of the PRIs and for its overall transformation. To strengthen functioning of PRIs across the country, this Ministry has launched eGramSwaraj (<https://egramswaraj.gov.in>), a user-friendly web-based portal, which aims to bring in better transparency in the decentralized planning, progress reporting, financial management, work-based accounting and details of assets created. This Portal facilitates all the Panchayats to formulate and upload their plans for utilization of grants under the Central Finance Commission each year. These plans, duly approved by the Panchayats, are monitored at each stage of implementation through the system generated vouchers, geo-tagging and responsibilities assigned to Panchayat Pradhan and Panchayat Secretary. The eGramSwaraj portal has also been integrated with Public Financial Management System for online transfer of the Central Finance Commission funds by the States to PRIs and enabling Panchayats to make real-time payments to vendors/service providers. Panchayats prepare and upload their Annual Panchayat Development Plans on eGramSwaraj portal. For the Plan Year/FY 2024-25, 2.54 lakh Gram Panchayats have prepared and uploaded their Annual Development Plans (GPDs) on eGramSwaraj portal. In addition, the Ministry has integrated eGramSwaraj with the Government e-Marketplace (GeM) to bring transparency to Panchayat procurement.

Beside this, an application 'AuditOnline' has also been developed for online audit of utilized Central Finance Commission funds and strengthens financial management of Panchayats. A Training Management Portal (TMP) has been developed and operationised to facilitate real time training monitoring. Further, applications developed by the Ministry like Meri Panchayat has endeavoured to bring transparency in Panchayat Governance by making information on planning, activities and progress of works in Panchayat accessible to public. Similarly, Panchayat Nirnay is an online application aims at bringing transparency and better management in conduct of Gram Sabhas by Panchayats.

(c) Article 280 of the Constitution of India provides the basis for the Central Finance Commissions to assess the status of finances of the Union, States and their respective local bodies and recommend sharing of taxes as well as grants for various purposes to the States and Local Bodies. The Finance Commission grant can be used by Rural Local Bodies (RLBs) for location specific felt needs under 29 subjects enshrined in the Eleventh Schedule of the Constitution, except for salary or other establishment expenditure.

The allocation of funds for development of Panchayats and villages is determined by the Central Finance Commissions and presently the 15<sup>th</sup> Finance Commission has assigned 90% weightage to population and 10% to the areas of the States. Inter-se distribution among states and tiers decided by State Governments on the basis of the accepted recommendations of the latest State Finance Commission (SFC) and in conformity with the following bands;

<b>Range of Distribution</b>	<b>Gram Panchayats</b>	<b>Block Panchayats</b>	<b>District Panchayats</b>
Minimum	70%	10%	5%
Maximum	85%	25%	15%

States with two-tier Panchayati Raj System with only Village and District Panchayats, the allocation shall be in the following bands;

<b>Range of Distribution</b>	<b>Gram Panchayats</b>	<b>District Panchayats</b>
Minimum	70%	15%
Maximum	85%	30%

In the event of SFC recommendations not being available, the inter-se distribution within the tiers should be decided by the State Government within the bands indicated above. The intra-tier distribution among the relevant entities across the State should be on the basis of population and area in the ratio of 90:10 or as per the accepted recommendation of the latest SFC.

**(d) to (h)** Ministry is implementing Revamped Centrally Sponsored Scheme of RGSA has been implemented w.e.f. financial year 2022-23 in States/ Union Territories with main objective for capacitating PRIs through imparting training to all the Elected Representatives, functionaries and other stakeholders to develop their governance capabilities for leadership roles to enable the Panchayats to function effectively.

The Ministry has also conceptualized the Leadership/Management Development Programme (MDP) in collaboration with the Institutes of excellence in the country like IIM, IIT, Institute of Rural Management, Anand (IRMA) etc.

The MDP programme has been designed to fulfil the following objectives:

- (i) To provide tools for improving the skills and knowledge of Panchayats specifically Community Leaders and enable the Panchayats to function effectively as the third tier of Government.
- (ii) To equip Panchayats with Leadership and Managerial skills for effective utilization of resources and for effective management of Panchayat affairs and works.
- (iii) To deliver a broad base of understanding of skills to develop critical thinking, utilize creative techniques in real life contexts such as competitiveness, innovation, knowledge management, equip the participants with tools to generate interest for learning, leveraging technology and teaching tools and integration of social skills with community development.

Under this initiative, the Ministry has signed MoU with IIM, Ahmedabad; IIM, Jammu; IIM, Rohtak; IIM, Amritsar; IIM, Bodh Gaya; IIM, Shillong; IRMA, Gujarat and IIT/(Indian School of Mines); (IIT/ISM), Dhanbad.

So far five training programmes have been conducted covering 189 participants from 27 States in which 82 Elected Representatives and 107 Panchayat Officials from District and Block level have been provided training under MDP.

A total of 1,74,96,977 participants have been provided multiple training during last 5 years. State-wise detail of training imparted to elected representatives and functionaries of Panchayats is at **Annexure II**. The District-wise participants trained in Maharashtra under the scheme of revamped Rashtriya Gram Swaraj Abhiyan (RGSA) being implemented since 2022-23 is at **Annexure III**.

Panchayat' being "local government" is a State subject. Hence, providing infrastructure facilities such as internet, computers etc. are primarily the responsibility of the State. As of March 2025, out of 2, 69,020 Gram Panchayats and equivalent bodies, 2,18,347 Gram Panchayats and equivalent bodies have been made Service Ready (Points) for providing high speed internet services under the BharatNet project. The State-wise details of GPs made Service Ready including Maharashtra, for providing Broadband services is enclosed at **Annexure IV**. Under the revamped RGSA scheme, 945 computers have been approved for Maharashtra.

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**Annexure I**

**Annexure Referred to in Reply to Part (a) of the Lok Sabha Unstarred Question No. 4928 answered on 01.04.2025 regarding "Development of Panchayats".**

**State-wise number of Gram Panchayats in the country**

<b>S. No.</b>	<b>State/UT Name</b>	<b>No. of Gram Panchayat</b>
1	Andaman And Nicobar Islands	70
2	Andhra Pradesh	13327
3	Arunachal Pradesh	2108
4	Assam	2257
5	Bihar	8054
6	Chandigarh	N.A
7	Chhattisgarh	11623
8	Delhi	N.A
9	Goa	191
10	Gujarat	14674
11	Haryana	6226
12	Himachal Pradesh	3615
13	Jammu And Kashmir	4291
14	Jharkhand	4345
15	Karnataka	5948
16	Kerala	941
17	Ladakh	193
18	Lakshadweep	10
19	Madhya Pradesh	23011
20	Maharashtra	27954
21	Manipur	161
22	Meghalaya	N.A
23	Mizoram	N.A
24	Nagaland	N.A
25	Odisha	6794
26	Puducherry	108
27	Punjab	13235
28	Rajasthan	11193
29	Sikkim	199
30	Tamil Nadu	12525
31	Telangana	12848
32	The Dadra And Nagar Haveli And Daman And Diu	42
33	Tripura	607
34	Uttar Pradesh	57691
35	Uttarakhand	7788
36	West Bengal	3339
	<b>Total</b>	<b>255368</b>

Source: <http://lgdirectory.gov.in> . Report Generated on 28/03/2025 05:06:23 PM and Data is updated & managed by State Departments.

## **Annexure II**

**Annexure Referred to in Reply to Part (e) of the Lok Sabha Unstarred Question No. 4928 answered on 01.04.2025 regarding “Development of Panchayats”.**

**State/UT-wise Capacity Building & Training of Elected Representatives, Panchayat Functionaries and other Stakeholders under the scheme of RGSA during last five years**

S.No.	Name of the States/UTs	2019-20	2020-21	2021-22	2022-23	2023-24
1	Andhra Pradesh	600866	483233	155089	649156	165001
2	Arunachal Pradesh	9636	0	0	3,711	6,138
3	Assam	209737	114159	113700	227733	348183
4	Bihar	30223	34871	24352	404406	163809
5	Chhattisgarh	129543	39843	42115	121099	163292
6	Goa	3089	0	3249	1777	3548
7	Gujarat	22159	0	10455	250	1938
8	Haryana	0	3334	4490	4859	12431
9	Himachal Pradesh	3852	518	18387	9531	92458
10	Jharkhand	0	0	25260	8302	54056
11	Karnataka	304477	296546	246328	213467	363317
12	Kerala	107216	0	140390	179478	149153
13	Madhya Pradesh	480984	961367	334724	281610	86884
14	Maharashtra	711268	116315	632686	1041165	984321
15	Manipur	582	8338	232	894	5591
16	Meghalaya	10797	0	1173	11,588	74,410
17	Mizoram	3048	0	58	2659	9800
18	Nagaland	5457	600	25540	1832	3435
19	Odisha	65500	37784	27077	79116	160774
20	Punjab	0	28094	45940	36378	13359
21	Rajasthan	570	0	3164	2481	96389
22	Sikkim	6910	15166	335	13,552	11,249
23	Tamil Nadu	160399	628125	130329	106560	101513
24	Telangana	14016	1039	3889	14506	2441
25	Tripura	10399	6794	6708	7743	63715
26	Uttar Pradesh	2226	20335	140	48241	144374
27	Uttarakhand	16648	71835	116042	263409	82712
28	West Bengal	453766	448226	378110	174974	272762
<b>Union Territories</b>						
29	Andaman and Nicobar Islands	509	0	553	1874	2865
30	Chandigarh	-	-	-	-	-
31	Dadra & Nagar Haveli & Daman and Diu	61	0	223	575	1,000
32	Delhi	-	-	-	-	-
33	Jammu and Kashmir	34256	11950	80000	284138	350026
34	Ladakh	0	0	4898	0	0
35	Lakshadweep	0	0	0	-	-
36	Puducherry	0	0	0	-	-
37	NIRDPR/Central/MDP	0	0	0	5229	1438

<b>Total</b>	<b>3398194</b>	<b>3328472</b>	<b>2575636</b>	<b>4202293</b>	<b>3992382</b>
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**Annexure III**

**Annexure Referred to in Reply to Part (f) of the Lok Sabha Unstarred Question No. 4928  
answered on 01.04.2025 regarding “Development of Panchayats”.**



**District wise participants trained in the State of Maharashtra under the scheme of RGSA  
being implemented since 2022-23**

<b>Institute wise Trained in Maharashtra</b>				
<b>#</b>	<b>Organization Name</b>	<b>Participants trained (2022-23)</b>	<b>Participants trained (2023-24)</b>	<b>Participants trained (2024-25) Till 26th March 2025</b>
1	SIRD	13492	9405	25798
2	Department of Panchayati Raj and RD	0	0	0
3	DPRO ( DISTRICT - PUNE )	30698	32269	11293
4	DPRO ( DISTRICT - SINDHUDURG )	13844	13867	5257
5	DPRO ( DISTRICT - SANGLI )	14144	19029	10430
6	DPRO ( DISTRICT - RATNAGIRI )	20343	16440	8807
7	DPRO ( DISTRICT - BULDHANA )	20885	23413	11996
8	DPRO ( DISTRICT - SATARA )	30628	38830	17053
9	DPRO ( DISTRICT - GADCHIROLI )	10877	10544	2492
10	DPRO ( DISTRICT - WARDHA )	10728	11484	8475
11	DPRO ( DISTRICT - WASHIM )	7845	12703	5334
12	DPRO ( DISTRICT - THANE )	10372	10861	1587
13	DPRO ( DISTRICT – Chhatrapati Sambhajnagar )	21394	20505	8561
14	DPRO ( DISTRICT - BEED )	29314	25596	14255
15	DPRO ( DISTRICT - BHANDARA )	14214	16248	8131
16	DPRO ( DISTRICT - PARBHANI )	13198	15977	1095
17	DPRO ( DISTRICT - RAIGAD )	21790	19700	8115
18	DPRO ( DISTRICT - SOLAPUR )	20562	18988	11838
19	DPRO ( DISTRICT - HINGOLI )	8709	11044	4763
20	DPRO ( DISTRICT - JALNA )	17072	18173	1361
21	DPRO ( DISTRICT - GONDIA )	14538	15905	8450
22	DPRO ( DISTRICT - Ahilyanagar )	34388	34782	19352

23	DPRO ( DISTRICT - Dharashiv )	13001	14319	9350
24	DPRO ( DISTRICT - LATUR )	24117	24637	11831
25	DPRO ( DISTRICT - NAGPUR )	16910	22632	11543
26	DPRO ( DISTRICT - AKOLA )	6856	15533	866
27	DPRO ( DISTRICT - AMRAVATI )	14198	24307	2885
28	DPRO ( DISTRICT - DHULE )	11221	9728	6719
29	DPRO ( DISTRICT - KOLHAPUR )	26379	31111	7875
30	DPRO ( DISTRICT - NANDED )	9486	15425	11154
31	DPRO ( DISTRICT - NANDURBAR )	8268	13933	6061
32	DPRO ( DISTRICT - NASHIK )	58077	43075	19041
33	DPRO ( DISTRICT - JALGAON )	13016	26196	8660
34	DPRO ( DISTRICT - YAVATMAL )	18003	24003	13294
35	DPRO ( DISTRICT - CHANDRAPUR )	21005	21020	10778
36	DPRO ( DISTRICT - PALGHAR )	15620	19840	6539
37	ETC ( DISTRICT - PARBHANI )	0	0	0
38	Gramsevak Training Center (DISTRICT-PUNE)	44661	16427	0
39	ETC( DISTRICT - PUNE)	3829	1322	0
40	Gramsevak Training Center (DISTRICT-BULDHANA)	10465	4356	0
41	Gramsevak Training Center (DISTRICT-AMRAVATI)	31130	23699	741
42	Gramsevak Training Center (DISTRICT-CHANDRAPUR)	17547	6700	728
43	Gramsevak Training Center (DISTRICT-JALNA)	8880	929	0
44	Gramsevak Training Center (DISTRICT-PARBHANI)	12914	0	0
45	Gramsevak Training Center (DISTRICT-KOLHAPUR)	69265	29004	45
46	Panchayat Raj Training Centre ( DISTRICT- SOLAPUR)	13653	10304	490

47	Panchayat Raj Training Centre ( DISTRICT- LATUR)	10389	3897	995
48	Panchayat Raj Training Centre ( DISTRICT- NAGPUR)	9491	19798	2189
49	Panchayat Raj Training Centre ( DISTRICT- BULDHANA)	88781	66499	8369
50	Panchayat Raj Training Centre ( DISTRICT- AMRAVATI)	6428	1847	0
51	Panchayat Raj Training Centre ( DISTRICT- CHANDRAPUR)	22869	17579	1465
52	Panchayat Raj Training Centre ( DISTRICT- PALGHAR)	8459	3591	2065
53	Panchayat Raj Training Centre ( DISTRICT- SATARA)	3860	3153	108
54	Panchayat Raj Training Centre ( DISTRICT- YAVATMAL)	8914	27675	355
55	Panchayat Raj Training Centre ( DISTRICT- KOLHAPUR)	4931	9067	2501
56	Panchayat Raj Training Centre ( DISTRICT- JALGAON)	30985	36952	3629
<b>Total</b>		<b>1042643</b>	<b>984321</b>	<b>344719</b>

**Annexure IV**

**Annexure Referred to in Reply to Part (g) of the Lok Sabha Unstarred Question No. 4928  
answered on 01.04.2025 regarding “Development of Panchayats”.  
State-wise details service ready points for providing Broadband connections**

S.No.	States/Uts	Total no. of GPs	No. of Service Ready Points*
1	Andaman and Nicobar Islands	70	81
2	Andhra Pradesh	13327	12972
3	Arunachal Pradesh	2108	1145
4	Assam	2665	1634
5	Bihar	8054	8860
6	Chhattisgarh	11623	9759
7	Goa	191	0
8	Gujarat	14674	14563
9	Haryana	6225	6204
10	Himachal Pradesh	3615	416
11	Jammu and Kashmir	4291	1115
12	Jharkhand	4345	4649
13	Karnataka	5948	6251
14	Kerala	941	1130
15	Ladakh	193	193
16	Lakshadweep	10	9
17	Madhya Pradesh	23011	18106
18	Maharashtra	27952	24778
19	Manipur	3812	1485
20	Meghalaya	6838	697
21	Mizoram	843	539
22	Nagaland	1315	236
23	Odisha	6794	7099
24	Puducherry	108	101
25	Punjab	13236	12807
26	Rajasthan	11193	8997
27	Sikkim	199	54
28	Tamil Nadu	12525	10298
29	Telangana	12860	10926
30	The Dadra and Nagar Haveli And Daman and Diu	42	41
31	Tripura	1194	772
32	Uttar Pradesh	57691	47451
33	Uttarakhand	7788	2021
34	West Bengal	3339	2958
	<b>Total</b>	<b>269020</b>	<b>218347</b>

\* The data is sourced from the BharatNet UNMS Dashboard, and some Gram Panchayats may have multiple service-ready points.

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